

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 13/(MAH)/2012
CA No.

CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 24.03.2017

NAME OF THE PARTIES: Rajinder k. Malhotra
V/s.
M/s. Transauto & Mechaids Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
1 Additional Board	Vishal Thacker From Argus Partners... for R- 9.		✓ Vishal
	Shweta Jaydev S/b Federal & Rashnikant for Petitioners.		✓ Shweta

ORDER

CP Nos.11 to 14/397-398/ NCLT/MB/MAH/2012

At request of the parties, list this matter for hearing on 18.04.2017.

Sd/-
B.S.V. PRAKASH KUMAR
Member (Judicial)

Sd/-
V. NALLASENAPATHY
Member (Technical)